

**Hosting of 1992 Olympic Games by  
India**

650. SHRI V. SOBHANADREESWARA RAO :  
SHRI PRIYA RANJAN DAS MUNSI .  
SHRI K. PRADHANI :  
DR. B.L. SHAILESH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have taken decision to host the 1982 Olympic games, in New Delhi;

(b) if so, broad outlines thereof;

(c) the likely estimated expenditure to be incurred in regard to various aspects in conducting the Olympic games in New Delhi in 1992; and

(d) the likely estimated income from various sources in connection with the games?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) :  
(a) to (d) The matter is under consideration.

[*Translation*]

**Railway Accidents**

651. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of TRANSPORT be pleased to state :

(a) the number of railway accidents occurred during the past two months;

(b) the number of persons killed and injured therein;

(c) the causes of these accidents;

(d) whether Government propose to take concrete steps to check the occurrence of such accidents; and

(e) if so, the details thereof;

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) During December, 1985 and January 1986, 102 consequential train accidents occurred on Indian Railways.

(b) In these accidents, 16 persons lost their lives and 85 were injured.

(c) Collisions 9, Derailments 82, Accidents at level crossings 8 and Fire in trains 3.

(d) & (e) The following steps have been taken by the Government to check the occurrence of train accidents:—

(i) Introduction of modern technological aids like ultrasonic testing of rails and rolling stock axles, provision of track circuiting, axle-counters, panel and route-relay interlocking, auxiliary warning system etc.

(ii) programmed rehabilitation of rolling stock, track, signal gears, bridges and other assets.

(iii) Programmed provision of road overbridges, besides interlocking and communication facilities at level crossings.

(iv) Educative publicity through posters and other media on the hazards of carrying inflammable articles in compartments, and caution to be exercised by road-users while negotiating level crossings.

(v) Patrolling of track to detect rail fractures and adoption of anti-sabotage measures.

(vi) Emphasis on intensive inspections by supervisory staff and officers.

(vii) 4 high level multi-disciplinary Safety Task Force Teams were constituted in June 1985 to conduct detailed inspections on the various Zonal Railways with a